

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:306
ANSWERED ON:23.02.2011
DUAL CITIZENSHIP
Sanjoy Shri Takam;Singh Shri Jagada Nand

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government is contemplating to amend Citizenship Act, 1955 to provide full rights to Overseas Citizens of India such as Right to vote, Right to hold positions in Government, Right to have Indian Passport;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to amend Constitution of India and other relevant Acts to accommodate Dual Citizenship; and
- (d) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.